

STATEMENT-II*Statement of Units listed for disinvestment during 1995-96*

Sl. No.	Name of Public Sector Undertakings
1.	Oil and Natural Gas Corporation Ltd.
2.	Indian Oil Corporation Ltd.
3.	Oil India Ltd.
4.	Bongaigaon Refinery and Petro-Chemicals Ltd.
5.	Steel Authority of India Ltd.
6.	Videsh Sanchar Nigam Ltd.
7.	Mahanagar Telephone Nigam Ltd.
8.	Gas Authority of India Ltd.
9.	Shipping Corporation of India Ltd.
10.	Engineers India Ltd.
11.	India Tourism Dev. Corpn. Ltd.
12.	Hindustan Aeronautics Ltd.
13.	Air India
14.	Container Corporation of India.

Nehru Rozgar Yojana

*46 SHRI PROBIN DEKA :
SHRI RAM NAIK :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the details of total amount allocated and released, utilised and unutilised under Nehru Rozgar Yojana and other Development Schemes since their inception, upto September 30, 1995, State-wise ;

(b) whether the funds released under Nehru Rozgar Yojana have not been fully utilised by the State of Assam during last two years ;

(c) if so, the reasons therefore ;

(d) whether the level of release during the current year is subject to a corresponding cut on account of under-utilisation of funds released in the past ;

(e) whether the plan target, financial and physical, is likely to be achieved by the end of the plan period; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): (a) Information is given in the enclosed *Statement*.

(b) and (c). Out of the total funds of Rs. 456.99 lakhs (Central and State share) available with the State of Assam for the last two years i.e. 1993-94 and 1994-95, the State has reported utilisation of Rs. 512.50 lakhs.

(d) Yes, Sir.

(e) and (f). With an allocation of Rs. 227 crores in the Eighth Five Year Plan, the Nehru Rozgar Yojana is expected to assist 2.25 lakh urban poor to set up micro enterprises, generate 1.75 lakh mandays of wage employment, and help to upgrade about 4.50 lakh dwelling units. The State-wise targets for the Plan period have not been fixed as the allocation of funds is made on a year to year basis depending upon demand and utilisation of funds.

STATEMENT

(Rs. in lakhs)

Sl. No.	Name of State/ UT	Central funds upto 30.9.95		Total funds available (Centre+ State) as on 30.9.95	*Total funds utilised upto 30.9.95	Total unutilised funds as on 30.9.95
		Allocated	Released			
1.	Andhra Pradesh	4792.36	4378.54	6641.67	4120.04	2521.63
2.	Bihar	4836.56	3908.11	5702.36	1701.50	4000.86
3.	Gujarat	2566.83	2162.40	3120.70	1461.67	1659.03
4.	Haryana	945.04	881.11	1332.77	996.04	336.73
5.	Karnataka	4689.45	3992.22	6084.84	2267.84	3817.00
6.	Kerala	1896.00	1779.80	2693.29	2314.03	379.26
7.	Madhya Pradesh	5081.49	4824.45	7383.32	3094.63	4288.69
8.	Maharashtra	5976.97	5176.12	7742.90	3566.17	4176.73
9.	Orissa	1726.27	1582.87	2345.75	1523.09	822.66
10.	Punjab	1567.40	1529.09	2288.43	1402.96	885.47
11.	Rajasthan	3248.59	2926.94	4388.93	2892.80	1496.13
12.	Tamil Nadu	5335.01	4924.90	7495.66	4670.95	2824.71
13.	Uttar Pradesh	12711.98	12048.86	18001.73	11709.70	6292.03
14.	West Bengal	4107.34	3295.22	4906.94	1921.90	2985.04
15.	Goa	189.04	159.79	235.07	87.35	147.72
16.	Arunachal Pradesh	272.73	167.12	258.24	71.58	186.66
17.	Assam	1173.51	1016.97	1535.90	803.17	732.73
18.	Himachal Pradesh	495.89	403.23	622.55	155.94	466.61
19.	Jammu & Kashmir	625.49	540.25	833.71	372.48	665.94
20.	Manipur	353.56	306.61	470.14	234.26	235.88
21.	Meghalaya	251.64	190.56	292.31	39.43	252.88
22.	Mizoram	190.83	166.28	251.85	286.52	

(Rs. in lakhs)

Sl. No.	Name of State/ UT	Central funds upto 30.9.95		Total funds available (Centre+ state) as on 30.9.95	*Total funds utilised upto 30.9.95	Total unutilised funds as on 30.9.95
		Allocated	Released			
23.	Nagaland	291.67	167.82	272.12		272.12
24.	Sikkim	198.69	178.12	273.18	119.17	154.01
25.	Tripura	212.10	192.46	286.85	216.14	70.71
26.	A & N Islands	96.95	76.19	76.19	32.27	43.92
27.	Chandigarh	140.32	110.62	110.61	76.35	23.65
28.	D & N Haveli	74.53	56.03	56.03	16.66	39.37
29.	Daman & Diu	140.74	97.16	97.16	34.30	62.86
30.	Pondicherry	180.78	142.68	213.23	55.96	157.27
31.	Delhi	282.07	188.07	304.28	105.53	198.75

* This includes expenditure of State share also.

Fire Incident In Metro Rail

mate loss incurred by Railways as a result thereof;

*47 SHRI SANAT KUMAR MANDAL :
SHRI AJOY MUKHOPADHYAY :

(d) whether any high-level enquiry had been ordered into these incidents;

Will the PRIME MINISTER be please to state :

(e) if so, the findings thereof; and

(a) whether accidents and fire incidents are frequently taking place in Metro Rail in Calcutta since September, 1995:

(f) the steps taken to install fire-fighting systems in the Metro Rail?

(b) if so, the details of such accidents and the reasons therefor;

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). There have been four incidents of fire on Metro Rail (Calcutta) since September, 1995 as per details below :-

(c) the number of persons injured/died and the approxi-

Date	Location	Train No.	Cause
9.10.95	Between Bhowanipur & Jatindas Park stations	TD-4	Insulation of electric cable underneath one of the coaches is reported to have caught fire. Commissioner of Railway Safety, Metro Circle is conducting an enquiry.
17.10.95	At Maidan station	TD-71	Contractor of a pair of motors of one of the coaches did not disengage during deceleration.